

at (2) above.

[Placed in Library. See No. LT. 724695]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Cochin Dock Labour Board, Kochi, for the year 1993-94 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Dock Labour Board, Kochi, for the year 1993-94.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT. 724795]

PETITION RE. CONSIDERING/REVIEWING OF THE DEEP SEA FISHING POLICY OF THE GOVERNMENT OF INDIA TO PROTECT AND PROMOTE THE INTERESTS OF TRADITIONAL SMALL FISHERMEN.

12.14½ hrs.

[Translation]

SHRI RAM NAIK (Bombay North): Sir, I beg to move a petition against the joint venture signed by National convener of National Fishery Action Committee, Kochi Sh. Thomas Kocheri regarding the need to review the deep sea fishing policy of the Government of India to protect and promote the interests of traditional small fishermen.

[English]

12.15 hrs

BUSINESS ADVISORY COMMITTEE

Forty Eighth Report

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri Vidyacharan Shukla, I beg to move:

"That this House do agree with the Forty-eighth Report of the Business Advisory Committee presented to the House on the 24th March, 1995."

MR. SPEAKER: The question is:

"That this House do agree with the Forty-eighth Report of the Business Advisory Committee presented to the House on the 24th March, 1995."

The Motion was adopted.

[English]

MR. SPEAKER: Now we take up Matters Under Rule 377.

SHRI JASWANT SINGH (Chittorgarh): Before Matters Under 377 is taken up, I want to know at what time you intend to start the discussion on the General Budget.

MR. SPEAKER: May be immediately after this.

12.16 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

MATTER UNDER RULE 377

- (i) **Need to Issue Instructions to Government of Madhya Pradesh for proper utilisation of special grant given by centre under tribal sub plan**

[Translation]

SHRI MANKU RAM SODI (Baster): Deputy Speaker Sir, hand-pumps have been provided to each village in the Baster district of Madhya Pradesh for clean drinking water under the Tribal Sub Plan but most of the hand-pumps have no water during the months of May and June. During the summers, water level goes down and this happens because the pipes have been bored upto the depth of 200 feet. Pressure on water level has considerably increased mainly because the number of hand pumps in the region is very high. It is therefore necessary that the depth of boring for the new pumps should be upto 300 feet instead of the present 200 feet.

The Government, is therefore, requested to issue directions to the State Government for proper utilisation of special grant given by centre to the particular villages under Tribal Sub Plan.

- (ii) **Need to provide more 'Landing' and 'take off' Facilities at Rourkela Airport of Orissa**

[English]

KUMARI FRIDA TOPNO (Sundargarh): Sir, Rourkela, apart from being situated at the nerve centre of tribal region, occupies a pride place for having a steel plant under SAIL management. It is on the main line of Howrah-Bombay and as such, has good railway transport facilities. In spite of all facilities provided by the Government for setting up of industries by industrialists and NRI's they are not attracted as there are no facility of air services. The airstrip once owned by Aircraft Authority of India is now owned by Steel Authority of India. The Airport provides landing facilities to small and medium aircrafts during daytime only. I request the Government for the improvement of the airport by providing all facilities of landing and take-off during night time too, to Air Bus and Boeings so that private airlines may be attracted. This will boost the economy of the region.

- (iii) **Need for construction of an overbridge on Agra-Jaipur Highway at Sewar (Rajasthan)**

[Translation]

SHRIMATI KRISHNENDRA KAUR (Deepa) (Bharatpur): Mr. Deputy Speaker, Sir, Delhi-Bombay broadgauge line passes through Sewar near Bharatpur on Agra-Jaipur Highway. Due to ever increasing railway traffic on this route, the railway crossing near the railway station usually remains closed and it causes heavy traffic jam outside the crossing. Long distance buses, tourist buses, trucks, tractor-trolleys also pass through this route. They have to wait for hours for getting the way cleared at crossings. Further, the passengers travelling in buses also face great difficulties and due to delayed arrival of trucks carrying vegetables, people do not get these items on